

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH:HYDERABAD

MA. NO. 258/2001
IN
MA. NO. 62/2001
IN
DA. NO. 879/1999

Between

Date: 2-4-2001

The Chief Secretary
General Administration Dept
A.P. Secretariat, Hyderabad

...Applicant

And

1. Sri R. Venkateswara Rao, I.F.S
2. The Secretary, Environment and Forests
Parivarjan Bhavan, CGO Complex, Lodhi Rd
New Delhi.
3. The Secretary, UPSC, Dholpur House
Shahjahan Road, New Delhi.

...Respondents

Counsel for the Applicant

...Mr VV. Anil Kumar, Spl. Counsel
for Govt of A.P.

Counsel for the Respondents:

...Mr N. Rama Mohan Rao
Mr V. Rajeshwar Rao, Addl CGSC

CORAM:

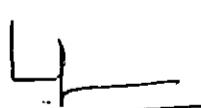
THE HON'BLE MR BS. JAI PARAMESHWAR : MEMBER : (JUDL)
THE HON'BLE MR M.V. NATARAJAN : MEMBER : (ADMN)

THE TRIBUNAL MADE THE FOLLOWING ORDER

The learned counsel for State of A.P has filed this application praying for extension of time to pass final order on the remaining cases against the applicant.

When the MA came up for hearing the counsel submitted that he is withdrawing the same, permission granted.

MA is disposed of as withdrawn.


(A. TATA RAO)
Deputy Registrar (Judl)